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Title: Need to include Muslim and Christian Dalits in the list of Scheduled Castes.

SHRI ANWAR HUSSAIN (DHUBRI): Sir, I would like to draw the attention of the Government

MR. SPEAKER : You just read out what has been permitted.

SHRI ANWAR HUSSAIN : Sir, by a Government Order in 1936, the Hindu, Muslim, Sikh and Buddhist Dalits were declared as Scheduled Castes. In 1950, by a Presidential Order, only Hindu Dalits were declared as Dalits. In 1956 the Sikh Dalits were re-entered in the Scheduled Castes' list. In 1990 neo-Buddhists were re-included in the Scheduled Castes' list. So, para 3 of the 1950 Order recognizes Hindus, Sikhs and Buddhists as Dalits. ...*(Interruptions)*

MR. SPEAKER : Shri Anwar Hussain, do not read anything outside the statement. Anything said beyond the permitted text will be deleted.

(Interruptions) *

SHRI ANWAR HUSSAIN : Sir, there is only 0.8 per cent of Indian Muslim Dalit population according to the Sachar Committee Report. The Union Cabinet, the Ranganath Misra Commission Report submitted to the hon. Prime Minister and the National Commission for the Scheduled Castes have all strongly recommended for declaring the Dalit Muslims as Scheduled Castes.

I urge upon the Government to recognise the Muslim and Christian Dalits as Scheduled Castes within the tenure of Fourteenth Lok Sabha.

* Not recorded.